

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ATHENA CHHATTISGARH POWER LIMITED

1.	Name of corporate debtor	ATHENA CHHATTISGARH POWER LIMITED
2.	Date of incorporation of corporate debtor	14/02/2007
3.	Authority under which corporate debtor is incorporated/registered	REGISTRAR OF COMPANIES, HYDERABAD
4.	Corporate identity number / limited liability identity number of corporate debtor	U31908TG2007PLC058993
5.	Address of the registered office and principal office (if any) of corporate debtor	7-1-24/1/RT, G-1, B-BLOCK, ROXANA TOWERS GREENLANDS, BEGUMPET HYDERABAD TG 500016
6.	Date of closure of insolvency resolution process	13 th MAY, 2021
7.	Liquidation commencement date of corporate debtor	13 th MAY, 2021 (LIQUIDATION ORDER RECEIVED ON 10 th JUNE, 2021)
8.	Name and registration number of the insolvency professional acting as liquidator	MR. KUMAR RAJAN IBBI/IPA-002/IP-N00658/2018-2019/12116
9.	Address and e-mail of the liquidator, as registered with the Board	FLAT NO. 702, WING 3 AHAD EUPHRIA, SARJAPUR MAIN ROAD, CHIKKANALLI, BANGALORE, KARNATAKA ,560035 kumar.rajan1958@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	607, 6 th FLOOR, SHANGRILA PLAZA, ROAD NO. 2, OPPOSITE KBR PARK, BANJARA HILLS, HYDERABAD - 500 034. LP.ACPL@RBSA.IN
11.	Last date for submission of claims	10 th JULY, 2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of the Athena Chhattisgarh Power Limited on 13th May, 2021 (Liquidation Order received on 10th June, 2021) under section 33 of the Code.

The stakeholders of Athena Chhattisgarh Power Limited are hereby called upon to submit their claims with proof, on or before 10th July, 2021 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 12th June, 2021

Place - Hyderabad

Kumar Rajan

Liquidator for Athena Chhattisgarh Power Limited
Reg. No. IBBI/IPA-002/IP-N00658/2018-2019/12116

8x12 Geetha ads Ramakrishna 9032242118 9440403689

